

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/688/2020**

This the 13th day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Romesh Lal, S/o Sh. Babu Ram, R/o Village Nandpur, P/O Miran Sahib, Tehsil and Sub District, R.S. Pura, District Jammu, Age 45 years.

.....Applicant

(Advocate: Ms. Surinder Kour)

**Versus**

1. State of J&K through Chief Secretary, Govt of Jammu & Kashmir, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Govt. Public Works Department, Govt of J&K, Civil Secretariat, Jammu.
3. Chief Engineer, Public Works Department, Jammu.
4. Superintending Engineer Public Works Department Jammu.
5. Executive Engineer, Public Works Department, Rural Division, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, 1<sup>st</sup> Deputy Advocate General)



**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that she wishes to withdraw the T.A.



2. In view of the statement made by the learned counsel for the applicant, the T.A. is dismissed as withdrawn. All pending M.As are disposed of.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Arun*